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OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ALLAHABAD

Allahabad : Dated this 16th day of November, 2000

Original Application No. 1268/2000

CORAM :-

Hon'ble Mr. Rafiuddin, J.M.

Hon'ble Mr. S. Biswas, A.M.

Smt. Manju Rani Pandey,

W/o Late Sri V.K. Pandey,

Resident of Railway Quarter No.T-9, Smith Road,

Chathwa Marg, Civil Lines, Allahabad.

(Sri PK Srivastava, Advocate)

. . . . . Applicant

Versus

1. The Financial Adviser and Chief Account Officer,  
Northern Railway, Baroda House, New Delhi.
2. The Deputy Chief Cashier,  
Northern Railway, Baroda House,  
New Delhi.
3. Union of India Through Secretary,  
Railway Ministry, New Delhi.

. . . . . Respondents

O R D E R (O r a l)

By Hon'ble Mr. Rafiuddin, J.M.

Hon'ble Mr. S. Biswas, A.M.

The applicant is working as Shroff in the Railway. He appeared in the departmental examination for promotion for the post of Senior Shroff. In the result of written test held on 4-2-2000, the applicant was not found eligible for viva voce test, vide Notification dated 9-5-2000. The applicant has now filed this OA for directing the respondents to re-check copies of the application to reconsider the result declared. Learned counsel for the applicant has pointed out that the applicant submitted

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a representation dated 17-5-2000 before the respondent no. 2 which is still pending and no order has so far been passed.

2. The OA is disposed of at the admission stage with the direction to respondent no. 2 to consider and pass a suitable order on the aforesaid representation of the applicant within two weeks from the date of receipt of the communication of this order. There shall be no order as to costs.

*S. Dube* *R. J. Mehta*

Member (A)

Member (J)

Dube/